

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : **M/s. Nathella Sampath Jewellery Pvt Ltd**

**PETITION NUMBER** : **CP/129/IB/2018**

**APPLICATION NUMBER** : **a) IA/557(CHE)/2021  
b) IA(IBC)/957(CHE)/2021**

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**ORDER**

Ld. Counsel Mr.Sanjeev for the Liquidator in item no. 212.a.

Ld. Counsel Ms.Dhanya Dheekshitha for the Applicant in item no.212.b.

List the applications for hearing on **24.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk